CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 19007 1994

APPLICATION NO: 925 of 1994

APPLICANTS: - Mr. Austin Thomas Fernandes, V/s.

RESPONDENTS: - UOI, Secretary, MJo Railways, New Delhi & Chang

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1. Sx M.S. Atrandarami, Advocate, No. 27, 1st Main 1st floor Chandrashekar Consplex, Gandhenagar, Bangalose-9.

2. Si. A.N. Venugogala Gowda, Advocale no. 8/2 upstairs, R.V. Roed, Bandalose-4

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 07-10-94

Issued on

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DEPUTY REGISTRAR
JUDICIAL BRANCHES

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In the Central Administrative Tribunal Bangalore Bench Bangalore

Sh. Austin Thomas l'ermandes 1/s. 40î, sez, 110. Railways, N. Delhitos

ORDER SHEET (contd)

Office Notes

Orders of Tribunal

(PKS)VC/(TVR)N(A)

OCTOBER 7,1994.

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This application is treated as being listed for to-day although it stood posted to 3-11-1994.

The applicant has since filed a memo seeking leave to withdraw this appli-cation with liberty to renew the same if need be at a later stage. The memo is read and recorded. In terms of the same, this application stands dismissed as withdrawn with liberty to the applicant to renew the same at a later stage if it becomes necessary. All the contentions raised herein are left open.

Sola

HEMBER(A)

VICE-CHAIRMAN

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore